

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 42 OF 2019 &
IA NOS. 196 & 197 OF 2019**

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Rahul Kinra
Mr. Anivesh Bharadwaj

Mr. Anurag Bansal (*Rep.*)

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-25

ORDER

Issue fresh notice to Respondent Nos. 25, 29 & 37. Dasti, in addition,
is permitted.

List the matter on **14.05.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt